

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) and (b). Yes, Sir. The production in the Zinc Smelter, which had been temporarily suspended from 26-7-1968 to 15-9-1968, was resumed from the 16th September, 1968. The temporary suspension of production was mainly due to the accumulation of stock of single superphosphate produced in the factory, upto the storage capacity. The single superphosphate is produced as a by-product from sulphuric acid which inevitably arises in the process of zinc smelting. There has been no possibility of alternative sale of sulphuric acid also in the area due to lack of demand and transport difficulties.

(c) The approximate loss of production during the above period would be as follows :—

- (i) Zinc Cathodes sheets 2,600 tonnes.
- (ii) Superphosphate 11,400 tonnes.

SOVIET EXPERTS IN BOKARO STEEL PLANT

*51. SHRI A. SREEDHARAN :
SHRI RAM KISHAN GUPTA :
SHRI SITARAM KESRI :

Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that Soviet Government has not accepted India's suggestion to reduce the number of Soviet Experts at the Bokaro Steel Plant; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) No suggestion was made to the Soviet Government for reduction of the number of Soviet experts to be deputed for assistance in the construction of Bokaro Steel Plant.

(b) Does not arise.

INDUSTRIAL FINANCE CORPORATION

*52. SHRI INDRAJIT GUPTA :
SHRI YOGENDRA SHARMA :
SHRI S. A. AGADI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether the Chairman of the Industrial Finance Corporation has indicated recently that the Corporation would not be in a position to provide financial assistance to textile cooperatives in future; and

(b) if so, the reasons that prompted the Chairman to make such a statement ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). The information is being collected and will be laid on the Table of the House.

राजनीतिक दलों को चन्दे

53. श्री कुंवर लाल गुप्त :

श्री बंश नारायण सिंह :

क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1967 के आम चुनावों के बाद गैर-सरकारी समवायों से चन्दा प्राप्त करने वाले राजनैतिक दलों तथा राजनैतिक नेताओं के नाम क्या हैं तथा उनकी अलग-अलग कितनी राशि प्राप्त हुई है;

(ख) क्या सरकार को पता है कि कुछ राजनैतिक दलों और राजनैतिक नेताओं को कुछ समवायों से बिना किसी लेख के चन्दे के रूप में बहुत बड़ी राशि प्राप्त हुई है;

(ग) यदि हाँ, तो क्या सरकार का विचार इस बारे में जांच करने का है; और

(घ) क्या यह सच है कि केन्द्रीय सरकार के कुछ यात्रियों को उत्तर प्रदेश तथा पश्चिम बंगाल में मध्यावधि चुनाव के लिये कुछ गैर-सरकारी समवायों से चन्दा प्राप्त हुआ है; और उन्होंने उक्त समवायों को कुछ मुविधायें प्रदान कर दी हैं ?

औद्योगिक विकास तथा समवाय कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) कम्पनी अधिनियम, 1956 की धारा 293 ए में प्रत्येक कंपनी के लिये, कुल अंशदान दी गई राशि के व्योरे बताते हुए, तथा पार्टी, व्यक्ति अथवा निकाय जिनके लिये ऐसे अंशदान दिये गये, का नाम बताते हुए, उसके